

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DEMAC TECHNOLOGIES PRIVATE LIMITED OPERATING IN
CONSTRUCTION INDUSTRY AT VADODARA, GUJARAT

This Form G is issued as an extension of the original Form G published on 15.06.2026.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. DEMAC TECHNOLOGIES PRIVATE LIMITED CIN: U30006GJ1990PTC014109
2.	Address of the registered office	SB-21, Ivory Terrace, R. C. Dutt Road, Alkapuri, Vadodara, Gujarat, India - 390007
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	01) SB-21, Ivory Terrace, R. C. Dutt Road, Alkapuri, Vadodara – 390007 02) Project Site – IOCL, Refinery, Vadodara 03) Project Site, IOCL Refinery, Barauni, Bihar
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	For the FY 2024-25: INR 175,255,881.46/-
7.	Number of employees/ workmen	70 as on CIRP commencement date and 3 as on issuance of form G
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please connect to: cirp.demac@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.demac@gmail.com
10.	Last date for receipt of expression of interest	15.07.2026 (Extension of 15 days from the original date i.e., 30.06.2026)



11.	Date of issue of the provisional list of prospective resolution applicants	25.07.2026 (Extension of 15 days from the original date i.e., 10.07.2026)
12.	Last date for submission of objections to the provisional list	30.07.2026 (Extension of 15 days from the original date i.e., 15.07.2026)
13.	Date of issue of the final list of prospective resolution applicants	09.08.2026 (Extension of 15 days from the original date i.e., 25.07.2026)
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	14.08.2026 (Extension of 15 days from the original date i.e., 30.07.2026)
15.	Last date for submission of resolution plans	14.09.2026 (Extension of 16 days from the original date i.e., 29.08.2026)
16.	Process email id to submit EOI	cirp.demac@gmail.com



IP VARUN CHOPRA

**Resolution Professional in the matter of
 DEMAC TECHNOLOGIES PRIVATE LIMITED (in CIRP)
 IBBI Reg No.: IBBI/IPA-001/IP-P-02950/2025-2026/14525
 AFA: AA1/14525/01/300626/108177 (valid till 30/06/2027)**

Date: 01.07.2026

Place: Surat

